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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/13/2016  
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others  
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

FOR	HARI SHANKAR MANDI SANDEEP KUMAR	R4	
	Surasika Parthasarathy for R. Parthasarathy V MAHESH	R2, R3 P.C.S for Pet	 

**ORDER**

Shri V Mahesh, PCS representing petitioner present. Ms Surasika Parthasarathy, proxy counsel representing R2 & R3 and Shri Sandeep Kumar, representing counsel for R4 present. Counsel for both parties sought time for submitting arguments. Time extended at request. Put up on 07.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)